

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.07.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3243 of 2023 in Comp. App. (AT) No. __ of 2023	Surender Kumar Gupta & Ors. Vs. J.M. Housing Ltd. & Ors.	Rakesh Kumar
2.	I.A. No. 3188 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Anu Mahajan Vs. Sare Gurugram Pvt. Ltd.	C.S. Chauhan
3.	I.A. No. 3193 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Jitendra Kumar Vs. Sare Gurugram Pvt. Ltd.	C.S. Chauhan
4.	I.A. No. 3177 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Ritu Chhabria Vs. Leighton India Contracts Pvt. Ltd. & Anr.	Vibhav K Krishna
5.	I.A. No. 3189 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Sanjay Sagar Vs. Sare Gurugram Pvt. Ltd.	C.S. Chauhan
6.	I.A. No. 3190 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Pradeep Kumar Bajpai Vs. Sare Gurugram Pvt. Ltd.	C.S. Chauhan
7.	I.A. No. 3155 of 2023 in Comp. App. (AT) No. __ of 2023	Anil Agrawal Vs. Omega Icehill Pvt. Ltd. & Ors.	Nikhil Purohit

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Assistant Registrar